



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,13th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/253/2021	DULENDRA CHANDRA DAS AND 4 ORS Versus DR. J B EKKA, IAS	MR. A M S MAZUMDER	
2	WP(C)/4000/2021 FIXED	SUHEL AKRAM AND 3 ORS. Versus THE PUNJAB NATIONAL BANK AND 4 ORS.	MD. S ISLAM MD S HOQUE MR. M DEKA	SC, PNB
3	WP(C)/4166/2021	VIJAY TRADING CO. Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
4	WP(C)/4345/2021 CAVT. NO.04192/021,	THE UNION OF INDIA AND 2 ORS. Versus RATUL DAS MES NO. 226125	MR H GUPTA	MR. A AHMED MS. D GOSWAMI FOR CAVEATOR
<u>ADMISSION</u>				
5	WA/121/2021 CAVT. NO.02632/021,	NIRUPAMA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	SC, SEC. EDU. SC, SEC. EDU. MR. M K CHOUDHURY FOR CAVEATOR
6	WA/174/2021	JAMINI TALUKDAR Versus THE STATE BANK OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	
7	WA/183/2021	DEBAJYOTI BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, APSC
<u>ORDERS</u>				
8	WA/79/2018 B/O, IA(C)/4077/2018 (D/O), IA(C)/1015/2018 (D/O), IA(C)/887/2019 (D/O)	SMTI. DIPTI MALI Versus DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. D P BORAH MR. R KALITA MR. R SALOI MR. D J KAPIL MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA SC, APSC MR. B CHAKRAVARTY

9	WITH WA/72/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus DR. MOUSHUMI MADHAB AND 3 ORS	SC, APSC MR. C BARUAH	MR H K BAISHYA (OP1) MR. B CHAKRAVARTY (OP1) MR A RAHMAN (OP1)
10	WP(C)/9101/2019 B/O	SATISH CHANDRA VERMA, IPS Versus UNION OF INDIA AND ORS	MS. M DEV MRS. A BASUMATARY PETITIONER IN PERSON	MR. S K GHOSH MS. A PAUL, ASG
	WITH I.A.(Civil)/4191/2019 in WP(C)/9101/2019	SATISH CHANDRA VERMA, IPS Versus UNION OF INDIA AND ORS	PETITIONER IN PERSON	MS. A PAUL, ASG
11	I.A.(Civil)/2325/2020 in WP(C)/5413/2020	HIMALAY KAMAL BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR A C SARMA (AMICUS CURIAE) PETITIONER IN PERSON	GA, ASSAM SC, GHC
	WITH WP(C)/5413/2020	HIMALAY KAMAL BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR A C SARMA (AMICUS CURIAE)) PETITIONER IN PERSON SC, GHC	GA, ASSAM MR. U K NAIR
	WITH I.A.(Civil)/340/2021 in WP(C)/5413/2020	HIMALAY KAMAL BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR A C SARMA (AMICUS CURIAE)	GA, ASSAM SC, GHC
HEARING				
12	WA/341/2019 B/O	SHRI MUKUL CHANDRA BAISHYA Versus THE NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R C SAIKIA MR S DAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/9012/2019 WITH LCR, B/O	NAIMAN BIBI @ NAIMAN KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/40/2021 WITH LCR	AMBIYA KHATUN @ UMBIA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR A REHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/70/2021	SABJAN NESSA @ SAMARJAN NESSA Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/73/2021	KULSHAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA J U AHMED MR S R NAWAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/3792/2021 FIXED	FULMAYEE BARMAN @ FULA BALA ROY @ FULA ROY Versus THE UNION OF INDIA AND 5 ORS.	MR. A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
6	WP(C)/1883/2018 B/O, WITH LCR	AMBIYA BIBI ALIAS ABIA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR I HOQUE	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, FT
7	WP(C)/2874/2021 WITH OFFICE NOTE, LCR	MALEK UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

ORDERS

8	PIL/34/2021 FIXED	SOURAV PAUL Versus UNION OF INDIA AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	GA, ASSAM ASSTT.S.G.I.
9	I.A.(Civil)/1350/2021 B/O, WITH LCR in WP(C)/2664/2021	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/2664/2021	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. S RANA MR N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	I.A.(Civil)/1392/2021 in WP(C)/1573/2021	SHAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/1573/2021	SHAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
HEARING				
11	WP(C)/7237/2017 FIXED	ABDUL ROSID Versus THE UNION OF INDIA and 4 ORS	MRM H AHMED MR.A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/7585/2018 B/O, WITH LCR	ALIMUDDIN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/8575/2018 FIXED, WITH LCR	ATIKUL ISLAM @ ASSIQL ISLAM AND 6 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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- 1) MR. L P SHARMA
- 2) MRS. S ROY
- 3) MR D K DAS
- 4) MRS. UMA CHAKRABORTY
- 5) DR. N DEKA

12-07-2021

17-08-2021

06-09-2021

09-09-2021

10-09-2021

To 08-10-2021

To 17-09-2021

To 17-09-2021

To 27-09-2021

To 08-10-2021



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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II AND WILL RISE AT 2:45 PM**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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PENSION MATTERS

ADMISSION

1	Arb.P./14/2019 FIXED	ANGSUMAN GUPTA Versus SANJAY SINGH	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. M MORE MR. N D SARMA
2	Arb.P./17/2019 FIXED	M/S. DIPAYAN PAUL AND CHANCHAL PAUL JV Versus THE STATE OF ASSAM AND 2 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MR. A BHATTACHARJEE	GA, ASSAM MR B CHOUDHURY
3	Arb.P./24/2019 FIXED	SREI INFRASTRUCTURE FINANCE LTD. Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS B GOGOI MR J K Bhuyan MR. A BHATTACHARJEE MS. K TALUKDAR	GA, ASSAM MR K L GUPTA
4	Arb.P./27/2020 FIXED	M/S. T.K.DAS AND CO. Versus THE ASSAM UNIVERSITY AND 4 ORS.	MR. S K GHOSH MS F AHMED	MR. S C KEYAL SC, ASSAM UNIVERSITY

ORDERS

5	Review.Pet./188/2019 WP(C)/3085/2018 (Disposed), FIXED	MD. BAHRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MUSTAFIJUR RAHMAN	SC, AG SC, EDU SC, FINANCE
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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL RISE AT 2:45 PM.

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/9022/2019 B/O	KASEM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, BTC
MOTION				
2	WP(C)/892/2021 FIXED	RAMKRISHNA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
3	WP(C)/1692/2021 FIXED	EUSOB ALI Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	MR. D DAS SR. ADV (R-7) GA, ASSAM MR S KHOUND (R-7) MR H K NATH (R-7) SC, REVENUE
4	WP(C)/3680/2021 FIXED	SIMANTA SARMA AND ANR Versus GAIL (INDIA) LIMITED AND 3 ORS	MR. B SARMAH MR I UDDIN MR I Y ALI	GA, ASSAM MR. S MITRA (r-1,2,3) MR A K BORO (r-1,2,3) SC, GAIL
5	WP(C)/3691/2021 FIXED	INTAZ ALI SHEIKH AND 67 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MR. M HUSSAIN MD. I H KHAN	GA, ASSAM SC, REVENUE
6	WP(C)/4078/2021 WP(C) 2032/12(D/O), FIXED	JAMIR UDDIN AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, FOREST
7	WITH WP(C)/4047/2021	JALAL UDDIN AND 19 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS MR. J M SULAIMAN	GA, ASSAM SC, FOREST
8	WP(C)/4132/2021 FIXED	BHUPEN RABHA Versus THE STATE OF ASSAM AND 6 ORS.	MR I HAQUE	GA, ASSAM SC, REVENUE
9	WP(C)/4143/2021 FIXED	BHUPEN RABHA Versus THE STATE OF ASSAM AND 4 ORS.	MR I HAQUE	GA, ASSAM

10	WP(C)/4171/2021 FIXED	CHAYDAYMASHRI BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE
11	WP(C)/4284/2021 FIXED	DHAMOR RAIJAN FISHERY CO-OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	GA, ASSAM MR A D CHOUDHURY (R-7) MR. D CHOUDHURY (R-7) SC, AFDC
WITH				
12	WP(C)/4325/2021	DHAMOR RAIJAN FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	GA, ASSAM MR A D CHOUDHURY (R-7) MR. D CHOUDHURY (R-7) SC, AFDC
13	WP(C)/4398/2021 FIXED	NGO PARADISE Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, FINANCE
14	WP(C)/4495/2021	M/S MADAN MOHAN JAIN AND SONS Versus THE CHIEF ENGINEER PWD (BORDER ROADS AND NEC WORKS)	MR. R A HAZARIKA MR R YASIN	SC, PWD ROAD
15	WP(C)/4499/2021	SOFIUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL	GA, ASSAM SC, BTC
16	WP(C)/4505/2021	SRIMANTA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. F A HASSAN MR. N ALI	SC. IRRIGATION
17	WP(C)/4509/2021	MANMALA MANDAL AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U SAIKIA MR. K SINGHA	GA, ASSAM
18	WP(C)/4511/2021	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
19	WP(C)/4512/2021	HAZROT ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
20	WP(C)/4524/2021 B/O	BOARD OF DIRECTORS OF MADHUSOULMARI S S LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
ADMISSION				
21	WP(C)/893/2018 FIXED	PRATIMA DAS AND ANR Versus THE SETTLEMENT OFFICER AND 5 ORS.	MR. M J BARUAH MS. P BARMAN	GA, ASSAM MD. A HASSAN MD. A HASSAN MS. B BORA MS. B BORA SC, BTADC
22	WP(C)/1274/2018 FIXED	JANASADHARAN PRINTING AND PUBLISHERS (P) LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. A D CHOUDHURY MS J HAZARIKA MR. T CHAKRABORTY	GA, ASSAM MR. D GOGOI(R-7) MR. D GOGOI
23	WP(C)/1425/2019 FIXED	KAPIL DEV PRASAD Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR A DUTTA	GA, ASSAM MR. P N GOSWAMI MR. I KALITA SC, REVENUE
WITH				
24	WP(C)/1411/2019	SURESH PRASAD Versus THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR A DUTTA	GA, ASSAM MR. P N GOSWAMI (R-4) MR. K PATHAK(R-4) MR. I KALITA(R-4) MR. R R Gogoi(R-4) SC, REVENUE
25	WP(C)/2177/2020 B/O	LAIPULI SAMABAY SAMITI LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. D SARMAH MR B KAUSHIK MR. S HAZARIKA	SC, CO OP GA, ASSAM

26	WP(C)/2208/2020 FIXED, WITH SEALED COVER STATUS REPORT	PETERSON AND CO. Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR B GOGOI MR D SAIKIA	GA, AP
27	WP(C)/2969/2020 FIXED	SURUJ ZAMAL Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S K ROY MD K RAHMAN	MR. N C DAS SC, APDCL
	WITH I.A.(Civil)/1599/2020 in WP(C)/2969/2020	SURUJ ZAMAL Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S K ROY MD K RAHMAN	
28	WP(C)/4457/2020 FIXED	M/S UDAY DISTRIBUTORS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR R SINGHA	SC, SEC. EDU. SC, FINANCE
29	WP(C)/5217/2020 FIXED	HRIDAYJYOTI KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR	GA, ASSAM MS. K SAIKIA, SC, EXCISE DEPTT.
		ORDERS		
30	WP(C)/254/2021 CAVT. NO.00532/021, FIXED	M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. Versus BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 5 ORS.	MR. M K CHOUDHURY MR S KHOUND MR. M SARMA MS. N BORAH	MR D K BHATTACHARYYA MR. N DEKA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[SPECIAL DIVISION BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./11/2019	SRI GOUR BIJOY GOSWAMI Versus SMTI. PAROMITA SINHA	MR. I ALAM MR. T SK MS. R R BORAH	
2	CrI.A./144/2021	PRABIN DUTTA Versus THE STATE OF ASSAM AND ANR	B J BAROOAH MR. M B U AHMED	PP, ASSAM
ORDERS				
3	CrI.A./53/2017 WITH O/N, 4 LCR, 2 P.B.	HIRENDRA BISWAS Versus THE STATE OF ASSAM and ANR	MR.S RAHMAN	PP, ASSAM
4	CRL.A(J)/54/2017 WITH O/N, 4 LCR, 2 P.B.	SMT. BIJULI BALA RAVA Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
5	CrI.L.P./27/2018 WITH O/N, 4 LCR in CrI.A./712/2018 WITH CrI.A./712/2018 (Filing Number) WITH I.A.(CrI.)/183/2018	THE STATE OF ASSAM Versus SRI RAJIB DEWRI THE STATE OF ASSAM Versus RAJIB DEWRI THE STATE OF ASSAM Versus SRI RAJIB DEWRI	PP, ASSAM	
6	Mat.App./1/2019 WITH LCR	SMT ARUNIMA BORA Versus SRI DIPMONI BORA	DR. N DEKA	MR. T J MAHANTA MS. P BHATTACHARYA
7	CRL.A(J)/4/2019 WITH O/N, 5 LCR, 3 P.B.	JOYNAL BEPARI Versus THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/52/2020 WITH O/N, 5 LCR	BUDHIRAM MARDI Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
9	I.A.(CrI.)/416/2020 WITH 5 LCR in CrI.A./174/2020	SRI PADUM NAYAK @ BIKASH AND ANR Versus THE STATE OF ASSAM AND ANR	MR D K MEDHI	PP, ASSAM

WITH

Cri.A./174/2020

SRI PADUM NAYAK @ BIKASH AND ANR

MR P K SINGHA

PP, ASSAM

Versus

MR D K MEDHI

THE STATE OF ASSAM AND ANR

10 I.A.(Cri.)/300/2021
WITH O/N, 5 LCR
in Cri.A./127/2021PABAN DAS @ MAZUMDAR @ PABAN
MAZUMDAR AND 3 ORS

MR H R A CHOUDHURY

PP, ASSAM

MR. A AHMED

Versus

MR. M A CHOUDHURY

THE STATE OF ASSAM AND ANR

WITH

Cri.A./127/2021

PABAN DAS @ MAZUMDAR @ PABAN
MAZUMDAR AND 3 ORS

MR H R A CHOUDHURY

PP, ASSAM

Versus

MR. M A CHOUDHURY

THE STATE OF ASSAM AND ANR

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Monday,13th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

THIS BENCH WILL RISE AT 2:45 PM.

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1849/2021 FIXED	JUNAIDUR RAHMAN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
2	Bail Appln./2155/2021 FIXED	PRASANTA RABHA AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
BAIL HEARING				
3	AB/3009/2020 FIXED	MANIK CHOWDHURY Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
4	AB/146/2021 FIXED	SHANIDUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
5	AB/550/2021 FIXED	SMTI. JANTI SARMAH AND ANR Versus THE STATE OF ASSAM	MRS. P B HAZARIKA MR. S Ali	PP, ASSAM
6	AB/558/2021 FIXED	BIRJEET SINGH @ N BIRJEET SINGH Versus THE STATE OF ASSAM	MR. A M BORA MRS. B BORO MR. D GOGOI MR. V A CHOWDHURY	PP, ASSAM
7	AB/600/2021 FIXED	EYAKUB ALI AHMED Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
8	AB/602/2021 FIXED	PUNESWAR BHUYAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR. D CHUTIA	PP, ASSAM
9	AB/709/2021 FIXED	HRIDAY PRATIM HALOI Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM

10	WITH AB/675/2021	BINOD KUMAR DAS Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
11	AB/847/2021 FIXED	ABDUL KADER Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
12	AB/848/2021 FIXED	ABDUL KADER Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
13	AB/1947/2021 FIXED	NAZIMUL ISLAM @ NAZIMUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
14	AB/1996/2021 FIXED	REFIYA ULLA AHMEDA @ REBIA ULLAH AHMED AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
15	AB/2141/2021 FIXED	MD RUHUL AMIN Versus THE STATE OF ASSAM	MS. N S THAKURIA	PP, ASSAM
16	AB/2157/2021 FIXED	PRABIR CHANDRA BHATTACHARJEE, Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
17	AB/2383/2021 FIXED	RAJDEEP BHUYAN Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS S SAIKIA MS R SAHIN	PP, ASSAM
18	AB/2457/2021 FIXED	LACHIT BASUMATARY Versus THE STATE OF ASSAM	MR H DAS MR H KALITA	PP, ASSAM
19	AB/2495/2021 FIXED	KAMAL UDDIN Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
20	AB/2525/2021 FIXED	TARUN DUTTA Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI	PP, ASSAM
21	AB/2578/2021 FIXED	MATI RAM KUTUM AND ANR. Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
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5)	DR. N DEKA	10-09-2021	To	08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4686/2020	PRANJAL KONWAR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR S AHMED	SC, SEC. EDU.
2	WP(C)/4123/2021	NITYA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, ELEM. EDU
3	WP(C)/4167/2021	ANJU DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. K P GOGOI	SC, ELEM. EDU
4	WP(C)/4169/2021	HASMOT ALI AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
5	WP(C)/4206/2021	SMITA PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A D CHOUDHURY	SC, EDU SC, BTC
6	WP(C)/4209/2021	MOMI BARUAH SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
7	WP(C)/4211/2021	HEMANTA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
8	WP(C)/4212/2021	TILOK NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
9	WP(C)/4215/2021	M/S SUPERLITE AAC BLOCK INDUSTRY Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
10	WP(C)/4248/2021	SUJIT DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. B C DAS MR. S H RAHMAN	SC, HIGHER EDU SC, FINANCE
11	WP(C)/4278/2021	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND ANR	MR. K A MAZUMDER MR E AHMED	SC, A S T U ASSTT.S.G.I.
12	WP(C)/4281/2021	KAMAL UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM

13	WP(C)/4282/2021	MANJU AKTAR Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
14	WP(C)/4290/2021	SWAPAN KR SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
15	WP(C)/4320/2021	PRAKASH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. B J MUKHERJEE MR A SHARMA MR. H BURAGOHAIN	GA, ASSAM
16	WP(C)/4365/2021	JAHANARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU GA, ASSAM
17	WP(C)/4376/2021	BISWAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
18	WP(C)/4455/2021	SOZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
19	WP(C)/4467/2021	MD. ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. N ISLAM MR. A K DUTTA	SC, SEC. EDU.
20	WP(C)/4473/2021	PORISHMITA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
21	WP(C)/4490/2021	SAMIRAN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A BHATTACHARYYA MR. S DUTTA	SR GA,ASSAM SC, EDU
ADMISSION				
22	WP(C)/234/2020	SULMA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
23	WP(C)/3882/2021 FIXED	MD. ASHAN ALI SK AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM SC, FINANCE DEPTT.	SC, ELEM. EDU GA, ASSAM
ORDERS				
24	Cont.Cas(C)/365/2020	ANIL KUMAR DAS Versus PREETOM SAIKIA AND 2 ORS	MR. S K DAS MR D BARMAN	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIAR MS. N PHUKAN MR. A PHUKAN
25	Cont.Cas(C)/492/2020	NIRMALI MEDHI Versus PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. A PHUKAN
26	Cont.Cas(C)/551/2020 B/O	SAIDUR RAHMAN ANSARI AND 2 ORS. Versus PREETOM SAIKIA AND 2 ORS.	MR H DAS	MR. D SAIKIA MS. N PHUKAN MR B KAUSHIK MR. A PHUKAN MS K DAS
27	I.A.(Civil)/912/2021 in WP(C)/1447/2021	THE GAUHATI UNIVERSITY Versus BISWAJIT SARMA AND ANR.	MR. K N CHOUDHURY MR. P J PHUKAN (SC, G.U.)	SC, HIGHER EDU MR. P SAIKIA
	WITH WP(C)/1447/2021	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. P SAIKIA	SC, HIGHER EDU MR. K N CHOUDHURY (R-2,3,4) MR. P J PHUKAN (R-2,3,4) SC, G U
28	I.A.(Civil)/1352/2021 in WP(C)/2305/2021	CHAN MAMUDH MONDAL Versus ABDUL HAKIM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN	SC, ELEM. EDU GA, ASSAM MR. N M SARKAR

	WITH WP(C)/2305/2021	ABDUL HAKIM Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN
29	I.A.(Civil)/1353/2021 B/O in WP(C)/1949/2021 WITH WP(C)/1949/2021	HAMIDA KHATUN ANR. Versus SHEIKH MEHBUB ALOM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, ELEM. EDU GA, ASSAM MR. N M SARKAR
		SHEIKH MEHBUB ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
30	I.A.(Civil)/1357/2021 B/O in WP(C)/1890/2021 WITH WP(C)/1890/2021	SULTAN AHMED Versus ABUL KALAM AZAD AND 10 ORS.	MR. M U MONDAL MS. A BEGUM MS. N NASRIN MD. I H KHAN	SC, ELEM. EDU GA, ASSAM
		ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 10 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
31	WP(C)/2352/2021 B/O WITH WP(C)/1663/2020	NUR UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM MR. J AHMED MR Z RAHMAN
32		NUR UDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM MR. J AHMED MR. M A ISLAM MR J I MONDAL MR Z RAHMAN MS L DAS

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/306/2021	RANJIT KUMAR SAIKIA Versus KHITISH PEGU	MR. P J SAIKIA MR J ISLAM MR. A HUSSAIN MS M NIROLA	
2	Cont.Cas(C)/307/2021	MRINMOY KUMAR DAWKA Versus NIRAJ VERMA AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY	
3	WP(C)/4300/2021 FIXED	CHINTHONG PHANGCHO Versus THE STATE OF ASSAM AND 8 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, K A A C
4	WP(C)/4322/2021 FIXED	KHARGESWAR BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM SC, BTC SC, PWD
5	WP(C)/4326/2021 FIXED	RUPALI SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMAH MR. P SAIKIA	GA, ASSAM SC, FOREST
6	WP(C)/4447/2021	BANI PATHAK Versus THE TEZPUR UNIVERSITY AND 2 ORS.	MR S BORTHAKUR	SC, T U
7	WP(C)/4492/2021	HEM KANTA PEGU Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE
8	WP(C)/4497/2021	NILUFER ALOM HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, AG (A AND E) GA, ASSAM
9	WP(C)/4501/2021	DR. SUBRATA MITRA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MS K PHUKAN	SC, HEALTH
10	WP(C)/4504/2021	CHANAKYA SUTRADHAR Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR R SHARMA	SC, PNRD GA, ASSAM SC, AG SC, FINANCE
11	WP(C)/4510/2021	DHANANJAY RABHA Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS	MR. M SARANIA MD. S U AHMED MS N RAI	SC, K A A C

12	WP(C)/4514/2021	PRASANTA KR. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR R CHAKRAVORTY MR D DAS MR. M CHALIHA MR R SHARMA	GA, ASSAM
13	WP(C)/4517/2021	NURSALIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. M BEGUM MS. P DEVI	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
14	I.A.(Civil)/1211/2021 FIXED in WP(C)/2630/2021 WITH WP(C)/2630/2021	MILONTI BHUYAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. R C SAIKIA	GA, ASSAM MR B P BORAH SC, K A A C
		RABINDRA RONGPI Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. R C SAIKIA MS. K SAIKIA MR. N B GOHAIN SC, K A A C SC, PWD
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
15	I.A.(Civil)/1363/2021 B/O in WP(C)/5665/2019 WITH WP(C)/5665/2019	GAJEN MOCHAHARY AND 17 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, REVENUE
		RANJIT URANG AND 15 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM SC. REVENUE
<u>ADMISSION</u>				
16	WP(C)/3833/2017 B/O WITH	DR. AMRITAKSHA BHATTACHARYA Versus THE STATE OF ASSAM and 6 ORS.	MR.P K GOSWAMI MS.R DEKA MR.S S GOSWAMI	SC, APSC SC, HEALTH
17	WP(C)/3780/2016	DR. INDRANI TAHBILDAR @ DR. INDRANI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII	MS.S BHUYAN(R-6) MR.C BARUAH MR.B D KONWAR(R-6) SC, APSC MR.J M A CHOUDHURY MR.R KALITA(R-6) MR.R SALOI(R-6) SC, HEALTH & F W
18	W.P.(CrI.)/2/2018 FIXED	MS. MAMONI KAKOTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM
19	WP(C)/1562/2018 WITH LCR FIXED WITH	DILSHAD AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. H R A CHOUDHURY MR. F U BARBHUIYA MR. A M AHMED	MR. S S ROY (GA, ASSAM) SC, WATER RESOURCE
20	WP(C)/1146/2019	KULSAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/6519/2018 B/O	BHASKAR BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K K CHOUDHURY MR. N ISLAM MS. S NATH MS. L WAJEEDA MR. T K DEY MS. J BASUMATARY	GA, ASSAM
22	WP(C)/1469/2019 B/O	ABU SHAHID Versus THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. H J YEPTHO MR. V ACHUMI MR. M K CHOUDHURY	GA, ASSAM MR. M NATH (SC, PNRD, (R-1, 3 & 4)) MR. D NATH (ADDL. SR. GA, ASSAM, (R-2))

23	WP(C)/1901/2019 B/O	TOFIKUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MS. S KHAN MR H J YEPTHO MR. V ACHUMI MR. M K CHOUDHURY	GA, ASSAM
24	WP(C)/1953/2019 B/O	NAYANMONI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR H K MAHANTA MR. R D BHUYAN	GA, ASSAM SC, TRANSPORT
25	WP(C)/2409/2019 FIXED	BORSHA DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN MR N M HAZARIKA	SC, HEALTH
26	WP(C)/6707/2019 B/O	RAJU BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO	MR. P HAZARIKA MR. H S BORAH SC, INDUSTRIES AND COMMERCE MS. R BASUMATARY
27	WP(C)/8223/2019 FIXED	MITHUN CHANDRA BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K ROY MRS. M M ROY MD K RAHMAN MS P M SARMA	GA, ASSAM SC, P H E
28	WP(C)/9547/2019 B/O	DHARANI DHAR KALITA Versus UNION OF INDIA AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	MS. B SARMA ASSTT.S.G.I.
29	WP(C)/3296/2020 B/O	BIDIT KUMAR CHUTIA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	GA, ASSAM SC. REVENUE
30	WP(C)/3299/2020 B/O	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/147/2021 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC
	WITH			
31	WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/160/2021 in WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC
32	WP(C)/3522/2020 B/O	PRNOTI RANI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR H TALUKDAR	GA, ASSAM SC, AG SC, IRRIGATION SC, N C HILLS SC, FINANCE SC, DIMA HASAO
33	WP(C)/3689/2020 B/O	HEMANTA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR MINTU SAIKIA MR. M SARMA	SC, PNRD
34	WP(C)/4590/2020 B/O	BIRKHAND BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, BTC SC, IRRIGATION
35	WP(C)/4930/2020 FIXED	TRAILOKYA MORANG Versus THE STATE OF ASSAM AND 4 ORS	MS. D SONOWAL	GA, ASSAM SC, WPT AND BC SC, FINANCE

36	WP(C)/71/2021 FIXED	SURJYA KANTA BORA Versus ASSAM URBAN WATER SUPPLY AND SEWAGE BOARD AND 2 ORS	MR. S C KEYAL	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
37	WP(C)/131/2021 FIXED	BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. DITUL DAS MR. B J TALUKDAR SC, EXCISE DEPTT. SC, BTC
38	WP(C)/2405/2021 FIXED	PROSENJIT KILLING Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. P K MUNIR	SC, FOREST SC, FINANCE
39	WP(C)/2808/2021 FIXED	TARKA BAHADUR CHETI @ TARKABAHADUR CHETRY Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. P N GOSWAMI SC, INDUSTRIES AND COMMERCE
40	WP(C)/3357/2021 FIXED	MADAN CH. ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, SEC. EDU. SC, IRRIGATION
41	WP(C)/3446/2021 FIXED	SUBHANKAR SARKAR AND 237 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. U PATHAK MR. D J DAS MS N MAHANTA	GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.
42	WP(C)/3844/2021 FIXED	ABU MD. RAFIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. M R CHOUDHURY	GA, ASSAM SC, FINANCE DEPTT.
<u>BAIL HEARING</u>				
43	AB/2569/2021 FIXED	NUR ALOM Versus THE STATE OF ASSAM	MR. M HOSSAIN MR A ISLAM	PP, ASSAM
<u>ORDERS</u>				
44	WP(C)/619/2018 B/O	NO. G/94193F HAV/GD SOAN SINGH Versus THE UNION OF INDIA	P N SARMA MR. A R TAHBILDAR	MR. M PHUKAN, R MR. K GOGOI (C.G.C.) ASSTT.S.G.I.
45	WP(C)/547/2018	NO. G/94115K HAV/GD REBADHAR JOSHI Versus THE UNION OF INDIA	MR. P N SHARMA MR. A R TAHBILDAR	MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
46	WP(C)/580/2018	NO.G/94167A HAV/GD JAI SINGH Versus THE UNION OF INDIA	P R SARMA MR. A R TAHBILDAR	MS. B SARMA ASSTT.S.G.I.
47	WP(C)/4659/2019 B/O	ANURADHA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R SALOI MR H AGARWAL MS. M K BROWN	MR. A M BORA MS. C CHOUDHURY MS P DASGUPTA SC, HEALTH SC, U G C
48	WP(C)/5770/2020 B/O	RUKMINI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER J. KASHYAP MS M NEOG	SC, IRRIGATION
49	I.A.(Civil)/51/2021 B/O in WP(C)/1203/2018 WITH WP(C)/1203/2018	THE STATE OF ASSAM AND 4 ORS. Versus ANU DAS	GA, ASSAM	MS. R K SAINI MRS. M D CHOUDHURY
50	Cont.Cas(C)/74/2021 FIXED	SMT. ANU DAS Versus THE STATE OF ASSAM AND 4 ORS. MUSTAQUE AHMED Versus RAJ CHAKRABORTY AND 5 ORS	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI MR. R M CHOUDHURY	GA, ASSAM MRS. D DAS BARMAN (R-6) MR. D NATH (R-1,3,5) MR D KALITA (R-1,3,5)
51	I.A.(Civil)/920/2021 FIXED in WP(C)/7845/2018	GUNESWARI DEKA KALITA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR A DASGUPTA MS B DAS	ASSTT.S.G.I.

WITH
WP(C)/7845/2018

THE UNION OF INDIA AND 6 ORS
Versus
DEHNUR ALI (RUMIA BEGUM) AND 24
ORS.

MR. S C KEYAL

MR A DASGUPTA (R18,
R10, R9, R21, R19, R20,
R12, R3, R17, R14, R4,
R16, R11, R25, R15, R8,
R7, R23, R2, R22, R6, R5,
R24)
MS. B DAS (R18, R10, R9,
R21, R19, R20, R12, R3,
R17, R14, R4, R16, R11,
R25, R15, R8, R7, R23, R2,
R22, R6, R5, R24)

WITH
I.A.(Civil)/921/2021
in WP(C)/7845/2018

MANOJ KUMAR SALOI AND 5 ORS.
Versus
THE UNION OF INDIA AND 3 ORS.

MR A DASGUPTA
MS B DAS

MR. S C KEYAL

WITH
I.A.(Civil)/1254/2021
in WP(C)/7845/2018

AJMAT ALI AND 6 ORS.
Versus
THE UNION OF INDIA AND 3 ORS.

MR A DASGUPTA
MS B DAS

ASSTT.S.G.I.

52 WP(C)/2899/2021
FIXED

SMTI BOGI @ KUNKUNI BORDOLOI
Versus
THE STATE OF ASSAM AND 2 ORS

MS P BARUAH
MR. D C C PHUKAN
T KAKATI

GA, ASSAM
SC, F.T

HEARING

53 WP(C)/1494/2016
B/O

FORCE NO 941400224 CT/GD JOHNNY
DKHAR
Versus
THE UNION OF INDIA and 2 ORS

MR.R MAZUMDAR
MRU SARMA
MR.H BEZBARUAH
MS.R DUTTA

C.G.C.
MR.B CHAKRAVARTY(R- 1-
3)
ASSTT.S.G.I.

WITH
I.A./1353/2016
in WP(C)/1494/2016

THE UNION OF INDIA and ANR.
Versus
FORCE NO 941400224 CT/GD JOHNNY
DKHAR

MR.B CHAKRAVARTY

MR.R MAZUMDAR

WITH
I.A.(Civil)/871/2017
in WP(C)/1494/2016

THE SENIOR COMMANDANT,
Versus
FORCE NO 941400224 CT/GD JOHNNY
DKHAR

C.G.C.
MR.B CHAKRAVARTYR- 1-3
ASSTT.S.G.I.

MR.R MAZUMDAR
MRU SARMA
MR.H BEZBARUAH
MS.R DUTTA

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,13th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-IV AND I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/359/2016	USHA DUTTA and ANR Versus THE UNION OF INDIA and 4 ORS	MR G P BHOWMIK MR. R HAZARIKA MS. P CHETIA	MR. A K SARKAR MR. D K DEY SC, NF RLY
2	WP(C)/3719/2017 B/O	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
3	WP(C)/7165/2017	AMAL DAS and 3 ORS Versus THE UNION OF INDIA and 3 ORS	MR. S BORTHAKUR MR.P K MAZUMDAR MR. S S ROY MS. S KAKATI MR.R K MAZUMDAR	SC, NF RLY
4	WP(C)/7124/2018	JESMIN AHMED Versus INDIAN OIL CORPORATION LTD AND 6 ORS. (C)	MR. T J MAHANTA MR. M DUTTA MR. A BHATTACHARYYA	MR. M K CHOUDHURY GA, ASSAM MR. D K SARMAH (R1-R4) MS. A TALUKDAR (R1-R4) SC, FOREST SC, I O C
	WITH I.A.(Civil)/3826/2019 in WP(C)/7124/2018	INDIAN OIL CORPORATION LTD AND 3 ORS. Versus JESMIN AHMED AND 2 ORS.	MR. D K SARMAH MS. A TALUKDAR	MR. T J MAHANTA MR. A BARUAH
5	WP(C)/6813/2018	DIPAK DAS Versus INDIAN OIL CORPORATION LTD AND 5 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. M DUTTA MR. A BHATTACHARYYA	GA, ASSAM MR. D K SARMAH (R1-R4) MS. A TALUKDAR (R1-R4) SC, I O C MR. M K CHOUDHURY (R1-R4)
	WITH I.A.(Civil)/3815/2019 in WP(C)/6813/2018	INDIAN OIL CORPORATION LTD AND 3 ORS. Versus DIPAK DAS AND 2 ORS	MR. D K SARMAH MS. A TALUKDAR	MR. T J MAHANTA MR. A BARUAH
6	WP(C)/886/2019 B/O	SANTI BABU SINGHA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM MR. D DAS (R4, R5) MR B CHANDA (R4, R5)

7	WP(C)/6603/2019 B/O	SLT INFRACON PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	SC, MINES AND MINERALS GOVT OF ASSAM MR. S BISWAS (R-1,3,4,5,6 & 7) MR. A N SARMA (R-2)
8	WP(C)/9120/2019 FIXED	MOHIBUDDIN HABIBULLAH Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED MR I HOQUE	GA, ASSAM MR. R ALI MR M Z SHAH MR. H A AHMED
9	WP(C)/806/2020 B/O	ANITA VERMA Versus THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA	GA, ASSAM MS. L DEVI, SC, NRC (R- 3,4) SC, FINANCE
10	WP(C)/983/2020 FIXED	M/S. SPEY BOTTLERS PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR K P PATHAK MR. B J MUKHERJEE MS R SAHA	MRS. R BORAH MS. M BHATTACHARYYA, SC, GA, ASSAM & REVENUE (R-6,7) SC, RAILWAY
11	WP(C)/3248/2020 FIXED	B.R.G. ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
WITH				
12	WP(C)/3245/2020	M/S. J.B. ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
WITH				
13	WP(C)/3249/2020	SAMIR ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
WITH				
14	WP(C)/3254/2020	CITY STEELS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
15	WP(C)/3559/2020 FIXED (AT 3:00 P.M.)	RANJIT BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
16	WP(C)/418/2021 B/O	TATA POWER SOLAR SYSTEMS LIMITED Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. K N CHOUDHURY MR. D P BORAH MR B PAUL	SC, APDCL MR. K K PARASAR (CGC, R- 3)
17	WP(C)/885/2021 CAVT. NO.08012/020,	LUTHFA BEGUM LASKAR Versus THE STATE OF ASSAM AND 13 ORS	MR. K N CHOUDHURY MR. N H BARBHUIYA	MS. P ADHIKARI(R- 7, 8,9,10,13,14) MR H I CHOUDHURY(FOR CAVEATOR) SC, PNRD GA, ASSAM MR. S K TALUKDAR (R- 7, 8,9,10,13,14) MR. P N GOSWAMI(FOR CAVEATOR) G UDDIN(R- 7, 8,9,10,13,14) MR. A M S MAZUMDER (R- 6) MR. K P PATHAK(FOR CAVEATOR)
18	WP(C)/2861/2021 FIXED	ASHYUTANANDA HAZARIKA AND 31 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. K K PARASAR (R-1,3,4) ASSTT.S.G.I. SC, REVENUE

ORDERS

19	WP(C)/1595/2011	ECO and AGRO MOVERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 19 ORS	MR. K K MAHANTA MR. JYOTIRMOY ROY MR. S KALITA MR. A GANGULY MR. R HAZARIKA MR. R TALUKDAR MS. P BARUA MRS. R GOGOI	GA, ASSAM MR. D C CHAKRAVARTY (R-6 TO 16) MS. S SENAPATI MS D SHARMA MS. B SARMA MR. D MAZUMDAR
20	MACApp./203/2017 WITH LCR, B/O	MUSTT LAILA BEGUM and 2 ORS Versus SRI SHYAM SUNDAR LADHA and ANR	MR.S C BISWAS MS.K DEVI MR.S BORA MS.J BORAH MR.D BANIA MR.P BISWAS	MR.D KALITA(R-1) MR.H J TAMULI(R-1) MR V K BAROOAH MS.P BORTHAKUR R-1
21	MACApp./947/2018 B/O	SHAHINUR KHATUN Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. S AHMED MR. F R CHOUDHURY MR. Y ALI	
22	I.A.(Civil)/1348/2018 B/O in MACApp./300/2018 WITH MACApp./300/2018	NATIONAL INSURANCE CO. LTD. Versus MD AJIZUR RAHMAN @ AJIZUL HOQUE NATIONAL INSURANCE COMPANY LIMITED Versus MD AJIZUR RAHMAN @ AJIZUL HOQUE	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR S S SHARMA MR. M TALUKDAR (R1) MR D MONDAL MR. B J MUKHERJEE MR. A SHAKIL (R1) MS. L SARMA
23	Review.Pet./181/2019 WP(C)/4635/2017 (Disposed)	SRI AUROBINDO VIDYAMANDIR (PROVINCIALISED) HIGH SCHOOL Versus THE STATE OF ASSAM AND 8 ORS	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	MR M H AHMED GA, ASSAM MD. A. HUSSAIN SC, GMC SC, REVENUE SC, EDU
24	I.A.(Civil)/3289/2019 FIXED in WP(C)/5368/2019 WITH WP(C)/5368/2019	HUGRALJULI (ASSAM) TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 5 ORS HUGRALJULI (ASSAM) TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR. B C DAS MR. S C BISWAS MS. S F MAITAI MR. B C DAS MR. S C BISWAS MR. F A HASSAN MS. S F MAITAI MRS. A DAS	MR. M NATH GA, ASSAM
25	WP(C)/4697/2019 B/O	BHARATI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. N ALAM SC, G M D A
26	WP(C)/4837/2019 B/O	L. GOLAP SINGHA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM
27	Cont.Cas(C)/618/2020	CHANDAN DUTTA Versus DIJEN BASUMATARI	MR R DHAR MRS. R RONGMEI	
28	WP(C)/4723/2020 CAVT. NO.06122/020, B/O	SUJIT SAHA Versus THE STATE OF ASSAM AND 15 ORS.	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA	MR K P PATHAK SC, PNRD FOR CAVEATOR SR. GA, ASSAM
29	Tr.P.(C)./8/2021 FIXED	GOPAL CH. MAZUMDAR Versus SUMITRA CHANDA	MR. S P CHOUDHURY MR K BISWAKARMA	
30	I.A.(Civil)/1181/2021 WITH LCR, B/O in MACApp./237/2020 WITH MACApp./237/2020	BISHAKA BISWAS AND 4 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR. BISHAKA BISWAS AND 4 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR.	MR. M TALUKDAR MR. M TALUKDAR MD. K ALI MS. R LAILA	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI

31	I.A.(Civil)/1201/2021 FIXED in RSA/5/2020 WITH RSA/5/2020	SUKANTA ROY AND ANR. Versus MADHURI GHOSH MAJUMDER SRI SUKANTA ROY AND ANR Versus SMTI. MADHURI GHOSH MAJUMDER AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. A R SHOME MR. B C DAS (R1) MR. S CHAUHAN (R1) MR. A R SHOME (R1) MR. S CHAUHAN (R1) MR. P MAZUMDER (R1)
32	I.A.(Civil)/1349/2021 WP(C)/3889/2021 (Disposed), B/O in WP(C)/3889/2021	MANJANA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
33	WP(C)/3240/2021 FIXED WITH I.A.(Civil)/1236/2021 in WP(C)/3240/2021	JUNMONI KACHARI Versus THE STATE OF ASSAM AND 17 ORS BHADRA KANTA BORAH AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MR M RANA MR. J SAIKIA	SC, PNRD GA, ASSAM MR. T J MAHANTA GA, ASSAM
34	WP(C)/3438/2021 FIXED	THE FOOD CORPORATION HANDLING WORKERS UNION Versus THE UNION OF INDIA AND 4 ORS.	MS. A BHATTACHARYYA MR. P KALITA	MR. K K PARASAR ASSTT.S.G.I. SC, F C I

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,13th September 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2236/2021	NIJAM ALI AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
2	Bail Appln./2237/2021	BIKI BASPHOR @ VICKY BASFOR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
3	Bail Appln./2243/2021	SYDUR RAHMAN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
4	Bail Appln./2249/2021	CHANDAN BARMAN Versus THE STATE OF ASSAM	MR. K R BORA MR. R PHUKAN	PP, ASSAM
5	Bail Appln./2253/2021	NUR ISLAM ALI Versus THE STATE OF ASSAM	MR. A ALAM MD. R ALI MR. M ALAM	PP, ASSAM
6	Bail Appln./2258/2021	PRINCE BORA Versus THE STATE OF ASSAM	MR. K R BORA MR. R PHUKAN	PP, ASSAM
7	Bail Appln./2259/2021	RINKU KAIBARTA AND 2 ORS Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
8	Bail Appln./2264/2021	JEWEL KALITA @ JUWEL KALITA Versus THE STATE OF ASSAM	MR. K R BORA MR. R PHUKAN	PP, ASSAM
MOTION				
9	AB/2694/2021	KRISHNA BORA @ KON Versus THE STATE OF ASSAM	MR. J M GOGOI MS. S GOGOI	PP, ASSAM
10	AB/2695/2021	JAYANTA KUMAR PATHAK Versus THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
11	AB/2700/2021	MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
12	AB/2701/2021	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM

13	AB/2705/2021	ABIR ALI Versus THE STATE OF ASSAM	MS. P ADHIKARI MR H I CHOUDHURY G UDDIN	PP, ASSAM
14	AB/2707/2021	MATLEB ALI AND ANR Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED	PP, ASSAM
ORDER NO STEPS				
15	Crl.Pet./317/2021 WITH OFFICE NOTE	BISWAJIT KAKATI Versus THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR P SONOWAL MR S B SINHA	PP, ASSAM
ADMISSION				
16	Crl.Pet./426/2020	ABHISHEK PRATAP SINGH Versus THE STATE OF ASSAM AND 2 ORS.	MR A CHOWDHURY MS. B CHOWDHURY	MR S K SARKAR MS D HAZARIKA MRS P BORAH MS. S DAS PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./1763/2021 FIXED	OSMAN MONDAL @ OSMAN GONI AND 2 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
18	Bail Appln./1934/2021 FIXED	BIPUL SARKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
19	Bail Appln./1948/2021 FIXED	MD. ABDUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	Bail Appln./1954/2021 FIXED	BASANTA DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA	PP, ASSAM
WITH				
21	Bail Appln./1953/2021	FULESWARI DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA	PP, ASSAM
22	Bail Appln./1959/2021 FIXED	NAYAN MAZUMDAR Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR J ISLAM	PP, ASSAM
23	Bail Appln./1960/2021 FIXED	MD. RAFIQU L HOQUE @ RAFIQU L HOQUE Versus THE STATE OF ASSAM	MR A ISLAM MD. S ALOM MR. M S ALAM	PP, ASSAM
24	Bail Appln./2050/2021 FIXED	DIPANKAR BANIA Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
25	Bail Appln./2051/2021 SCANNED COPY OF CASE DIARY, FIXED	SHIW SANKAR YADAV @ SHIV SANKAR YADAV Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
26	Bail Appln./2056/2021 FIXED	JAMSHED ALI @ ANUP DAS Versus THE STATE OF ASSAM	MR. B K DAS MR. B PHUKAN	PP, ASSAM
27	Bail Appln./2095/2021 FIXED	RAJIB BISWAS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
BAIL HEARING				
28	AB/352/2021 FIXED	SHIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
29	AB/742/2021 WITH BA 608/2021(D/O) FIXED	MINARA BEGOM @ MINA BEGUM Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR. T DEURI PP, ASSAM

30	AB/778/2021 FIXED	MANOJ SAH AND ANR Versus THE STATE OF ASSAM	MR. A K SHARMA	PP, ASSAM
31	AB/866/2021 FIXED	MANUJ ALI Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MS. P GHOSH	PP, ASSAM
32	AB/870/2021 FIXED	DANDESWAR MILI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	PP, ASSAM
33	AB/1059/2021 FIXED	MD. INJAMUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
34	AB/1065/2021 FIXED	ROFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
35	AB/1134/2021 FIXED	DILIP SABDAKAR Versus THE STATE OF ASSAM	MR. D GOGOI MRS P DUTTA DHAR	PP, ASSAM
36	AB/1162/2021 FIXED	MANAS DAS @ GOPAL DAS Versus THE STATE OF ASSAM	MR. P MAHANTA MR. R B GOHAIN	PP, ASSAM
37	AB/1207/2021 FIXED	RUHUL AMIN SARKAR Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
38	AB/1211/2021 FIXED	BABULAL KURMI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
39	AB/1534/2021 FIXED	BIPUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
40	AB/1639/2021 FIXED	SAHABUDIN ALI @ SAHEB ALI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K N KALITA MR B ISLAM	PP, ASSAM
41	AB/1665/2021 FIXED	ASRAF ALI Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
42	AB/1804/2021 FIXED	HASMAT ALI Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
43	AB/1824/2021 FIXED	ABDUL SHOHID @ AHSAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
44	AB/1872/2021 FIXED	NRIPEN KALITA AND 3 ORS Versus THE STATE OF ASSAM	MR D K ROY	PP, ASSAM
45	AB/1886/2021 FIXED	KIRAN SAIKIA AND ANR Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM
46	AB/1813/2021	KIRAN SAIKIA Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM
47	AB/1816/2021	LAKHI BORAH Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM
48	AB/1901/2021	KIRAN SAIKIA AND ANR Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM

49	AB/1902/2021 FIXED	SANU MIA @ SAJID ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MR. R D PURAKAISTHA	PP, ASSAM
50	AB/2109/2021 FIXED	KHAIRUL HOQUE SHIKARI Versus THE STATE OF ASSAM	MR. J KALITA MR D KALITA	PP, ASSAM
51	AB/2168/2021 FIXED	UMAR ALI AND ANR Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. R A CHOUDHURY MS R DEKA	PP, ASSAM
52	AB/2205/2021 FIXED	MANIRUJ ZAMAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
53	AB/2234/2021 FIXED	JITU BORAH Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
54	AB/2314/2021 FIXED	IKRAMUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M R KHANDAKAR MRS. S ISLAM	PP, ASSAM
55	AB/2470/2021 FIXED	KOHINUR HUSSAIN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR. A HOQUE	PP, ASSAM

ORDERS

56	CrI.Pet./274/2019	KHWMTHA KHUNGUR NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MR. F R CHOUDHURY	MD Y ALI PP, ASSAM
57	W.P.(CrI.)/11/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS. A PAUL	GA, ASSAM MR. D NATH

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,13th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2169/2021 FIXED	KHAIRUL ISLAM KHAN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
2	Bail Appln./2234/2021	RAJATAP CHANDA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
3	Bail Appln./2235/2021	SOKAT ALI AND ANR. Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
4	Bail Appln./2239/2021	PANKAJ DAS@ BABU DAS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
5	Bail Appln./2241/2021	BINA YADAV Versus THE STATE OF ASSAM	MR K HUSSAIN MS. H HAZARIKA	PP, ASSAM
6	Bail Appln./2244/2021	KANCHAN GUPTA Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK	PP, ASSAM
7	Bail Appln./2245/2021	DINESH DAS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
8	Bail Appln./2246/2021	RAFIQUL @RAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
9	Bail Appln./2248/2021	MD. ABDUL KARIM Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
10	Bail Appln./2250/2021	PADAM BAHADUR SONAR @ RAJEN SONAR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR R ISLAM MR A H AHMED	PP, ASSAM
11	Bail Appln./2252/2021	APTAPGUL RAHMAN @ AFTABUL HUSSAIN @ BABU Versus THE STATE OF ASSAM	MR. T J MAHANTA MR Z HUSSAIN MR. P P DUTTA	PP, ASSAM

12	Bail Appln./2260/2021	HASMAT ALI @ HASMAT ALI SEKH Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
13	Bail Appln./2262/2021	SURUJ ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
14	Bail Appln./2263/2021	MD. MAJAM ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
MOTION				
15	AB/2691/2021	GAUTAM KALITA Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA	PP, ASSAM
16	AB/2693/2021	JESUS ISLARY Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
17	AB/2696/2021	DIPAK HIRA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR. A H KHANDAKAR	PP, ASSAM
18	AB/2702/2021	PALLAB KUMAR DAS @ RITU Versus THE STATE OF ASSAM	MR. T BARUAH MS D CHHETRI MS A DAS	PP, ASSAM
19	AB/2706/2021	RAJIB KUMAR DUTTA AND ANR Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
20	AB/2708/2021	ALIM ALI @ ALIM UDDIN AHMED Versus THE STATE OF ASSAM	MR. S MUNIR MR H SAIKIA	PP, ASSAM
ADMISSION				
21	Crl.A./133/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(Crl.)/318/2021 in Crl.A./133/2021	BISWAJIT HAJARIKA Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MR M CHETIA H SAIKIA	PP, ASSAM
22	Crl.Pet./308/2021 WITH LCR 2 FILES, FIXED	BISWAJIT HAJARIKA Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MR M CHETIA H SAIKIA	PP, ASSAM
23	Crl.Pet./384/2021 FIXED WITH	JAGADISH PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K DAS	MR. A R SIKDAR (R-2) MR. K R PATGIRI (R-2) PP, ASSAM
24	Crl.Pet./369/2021	MONJUMA GOGOI TAMULI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. I CHOWDHURY SR ADV MR A CHOWDHURY MR. S BISWAKARMA	MR. R K BHATRA MR D BHUYAN MR A BHATRA PP, ASSAM
24	Crl.Pet./369/2021	NIMIT KARTIKEYA PATEL Versus THE STATE OF ASSAM ANR	MR. I CHOWDHURY SR ADV MR A CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. R K BHATRA (R-2) MR. B D DEKA (R-2) MR D BHUYAN (R-2) MR A BHATRA (R-2) PP, ASSAM
BAIL HEARING (BA)				
25	Bail Appln./1727/2021 FIXED	AJAY KUMAR SINGH AND ANR Versus NCB	MR. A B SIDDIQUE MS. M AHMED	SC, NCB SC, NCB
26	Bail Appln./1747/2021 SCAN COPY OF CD, FIXED	SAIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
27	Bail Appln./1833/2021	MD AJJUR HUSSAIN SAIKIA @ AJJUR HUSSAIN Versus THE STATE OF ASSAM	MS F RAHMAN	PP, ASSAM
28	Bail Appln./1880/2021 FIXED	ABDUL JALLIL Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM

29	Bail Appln./1985/2021 FIXED	CHAMPAK BAYAN Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
30	Bail Appln./1988/2021 FIXED	AMIT BIBHAR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
WITH				
31	Bail Appln./1987/2021	BIMAL SABOR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
32	Bail Appln./1991/2021 FIXED	MD. MIZANUR RAHMAN @ MIJANUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
33	Bail Appln./2016/2021 FIXED	AMINUR HAQUE @ AMINUL Versus THE STATE OF ASSAM	J RABHA MR B KALITA MR J A KAZI	PP, ASSAM
34	Bail Appln./2017/2021 SCANNED COPY OF CASE DIARY AND CASE DIARY, FIXED	RAHUL BORO Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
35	Bail Appln./2021/2021 FIXED	BAPPAN ROY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
36	Bail Appln./2032/2021 FIXED	TAHERUDDIN MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR M BASUMATARI MS M DAS MS S KAKATI	PP, ASSAM
37	Bail Appln./2037/2021 FIXED	MD. MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. M GOSWAMI MR R SINGHA MR J BORAH	PP, ASSAM
38	Bail Appln./2054/2021 FIXED	AJAY TANDIA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
39	Bail Appln./2057/2021 FIXED	BROJEN KALITA Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
40	Bail Appln./2185/2021 FIXED	HIRENDRA SINHA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
41	Bail Appln./2186/2021 FIXED	SUMIT KUMAR BERIA AND ANR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR G K DEKA MR C GOGOI MR. A M BARUAH	PP, ASSAM
42	Bail Appln./2187/2021 FIXED	SYED NASSIF AHMED Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS	PP, ASSAM
<u>BAIL HEARING</u>				
43	AB/2143/2021 FIXED	DIPAK SINGHA @ DIPAK DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR C PHUKAN	PP, ASSAM
44	AB/2176/2021 FIXED	RAHIM UDDIN Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM
45	AB/2198/2021 FIXED	SOMED ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
46	AB/2301/2021 FIXED	ASRAB ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM

47	AB/2315/2021 FIXED	JAYANTA DAS AND ANR Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
48	AB/2373/2021 FIXED	SURESH DAS Versus THE STATE OF ASSAM	MR. J KALITA MR D KALITA	PP, ASSAM
49	AB/2400/2021 FIXED	BITUMONI BORAH AND 2 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS P PATHAK MS. R DEVI	PP, ASSAM
50	AB/2418/2021 FIXED	KHALIL @ KHALIL SHEIKH @ KHALILUR RAHMAN Versus THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	MR. M A CHOUDHURY MR. I U CHOWDHURY PP, ASSAM MR. J M SULAIMAN
51	AB/2430/2021 FIXED	BIKRAM SAHANI Versus THE STATE OF ASSAM	MR. R CHETRI	PP, ASSAM
52	AB/2440/2021 FIXED	MD. SOFIQUL ISLAM @ SOFIQUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
53	AB/2447/2021 FIXED	PURANDAR BORA AND 8 ORS. Versus THE STATE OF ASSAM	MR. B C DAS MR S CHAUHAN MR. P MAZUMDER	PP, ASSAM
54	AB/2505/2021 FIXED	AYAT ULLAH @ AITULLAH AND ANR Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM
55	AB/2561/2021 FIXED	MUKUL DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MR. I U CHOWDHURY	PP, ASSAM
56	AB/2626/2021 WITH OFFICE NOTE IN AB 2571/2021, FIXED	DHRUV GUPTA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
WITH				
57	AB/2398/2021	NIRMALA DEVI AGARWAL Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
WITH				
58	AB/2571/2021	DEEPAK AGARWAL Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
WITH				
59	AB/2628/2021	DEEPA AND 2 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Monday,13th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/2680/2021	REJAUL ISLAM Versus THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
<u>ADMISSION</u>				
2	WP(C)/2297/2014	RAJU CHUTIA Versus THE STATE OF ASSAM and 4 ORS.	MR.I CHOUDHURY MRS.M BEGUM	SC, HEALTH
WITH				
3	WP(C)/1138/2014	SUJIT KUMAR ROY and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.P KATAKI MR.I CHOUDHURY MRS.M BEGUM	SC, HEALTH
WITH				
4	WP(C)/1199/2014	SMTI DEVAJANI MALAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR.P KATAKI MR.I CHOUDHURY MR.S P DAS MRS.M BEGUM	SC, HEALTH
WITH				
5	WP(C)/1293/2014	SMTI JUTIMA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR.P KATAKI MR.I CHOUDHURY MRS.M BEGUM	SC, HEALTH
WITH				
6	WP(C)/1648/2014	BINOD KUMAR CHETRY Versus THE STATE OF ASSAM AND 2 ORS	MR.B D DAS MR.H K SARMA MR. D NATH MS.S G BARUAH	MR.D SAIKIA SC, HEALTH
WITH				
7	WP(C)/2211/2014	NABAJYOTI BORAH and ANR. Versus STATE OF ASSAM and 4 ORS	MR.I CHOUDHURY MR.P KAKATI MR.D BHUYAN MRS.M BEGUM	SC, HEALTH & F W
WITH				
8	WP(C)/2363/2014	MINTU BARUAH and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	SC, EDU

9	WITH WP(C)/2923/2014	RANABIR BISWAS Versus THE STATE OF ASSAM AND 2 ORS	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MS.S G BARUAH	MR.D SAIKIA MR.P HAZARIKA SC, HEALTH
10	WITH WP(C)/2925/2014	TILOK CHETIA Versus THE STATE OF ASSAM AND 2 ORS	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MS.S G BARUAH	MR.D SAIKIA SC, HEALTH
11	WITH WP(C)/2379/2016	AKHTAR HUSSAIN and 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR.M U MONDAL MR.M HUSSAIN MDI H KHAN	MR.J M A CHOUDHURY SC, HEALTH
12	WP(C)/5881/2015	DIGANTA BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MR. D NATH MR. P K BORDOLOI	GA, ASSAM MR.Y DOLAY SC, J M B
13	WP(C)/2930/2017	PRASANNA KUMAR SARMAH Versus THE STATE OF ASSAM and 5 ORS.	MR.A SARMA MR.S SARMA MS.J BORTHAKUR	SC, HEALTH
14	WP(C)/2996/2017	SAHIR ALOM SADIOL Versus THE STATE OF ASSAM and 4 ORS.	MR.B CHAKRABORTY MR.U DAS MS.P UPAMANYU	DR. B AHMED (SC, COOPERATION GA, ASSAM
15	WP(C)/4243/2017	NAREN BORA and 141 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.T J MAHANTA MS.P BHATTACHARYA MS.M KALITA MR.D MAHANTA	SC, CO-OP. SC, FINANCE
16	WP(C)/6213/2017	PIREN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR.R R KAUSHIK MS.B SOREN	GA, ASSAM SC, PWD
17	WP(C)/4135/2018	SAURABH SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR M K ROY	GA, ASSAM
18	WITH WP(C)/2594/2017	ASSAM GEOLOGY and MINING SERVICE ASSOCIATION Versus THE STATE OF ASSAM and 5 ORS.	MR. B D DAS MR. H K SARMA MS. R DEKA MS. J RONGPIPI	GA, ASSAM MR. A SARMA(R-5) MR. R DHAR (ADDL. SR. GA, ASSAM (R-1 to 4)) MR. M K ROY (R-5 and R-6)
19	WP(C)/4761/2019	GUNA GUBINDA KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R PHUKAN	SC, HEALTH
20	WP(C)/4872/2019 FIXED	YOGENDRA NATH SINGH Versus UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. C K S BARUAH ASSTT.S.G.I.
21	WP(C)/5312/2019	AFZALA KHANAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MS N NATH MR. M DUTTA	SC, PNRD GA, ASSAM
22	WP(C)/8919/2019	SUMAN DEY Versus PUNJAB NATIONAL BANK AND 2 ORS.	MR. B CHAKRABORTY MR. S CHAKRABORTY MR S HUSSAIN	MR P K KALITA MR. K R BOROOAH SC, PNB
23	Cont.Cas(C)/611/2020	PRABIN TALUKDAR Versus RAJESH KEMPRAY	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. D SAIKIA MR. D NATH MR P NAYAK
24	WP(C)/2474/2020	DIPALI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MS R R MUZIB	GA, ASSAM
25	WITH I.A.(Civil)/227/2021 in WP(C)/2474/2020	DIPALI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MS R R MUZIB	GA, ASSAM
25	WP(C)/3651/2020 FIXED	RAISHUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. CHARAN DEKA MS P DEKA	SC, PNRD GA, ASSAM MRS. K DEVI (R5) MS R P BARUAH (R5)

26	WP(C)/3948/2020	FOZILA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MD I H LASKAR	GA, ASSAM
	WITH			
27	WP(C)/332/2016	RAZIFA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. S BORTHAKUR MR. J AHMED MR. M DUTTA N BARUAH MR. P A AHMED I AHMED MS. S KAKATI MR A HAQUE MS. D BORA	GA, ASSAM SC, SOCIAL WELFARE
28	WP(C)/5173/2020 B/O	IRA DEVI SHAH Versus THE STATE OF ASSAM AND 3 ORS	MR H TALUKDAR B R BRAHMA	SC, PWD ROAD GA, ASSAM
29	WP(C)/5290/2020	GOBIN BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. P PATHAK MR. P TALUKDAR MS D ANGANA	SC, SOIL CONSERVATION DEPTT.
30	WP(C)/2565/2021	MITALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS. P R MAHANTA MR. S R GOGOI MR P BORAH	SC, AG (A AND E) SC, PNRD SC, AG SC, FINANCE
ORDERS				
31	WP(C)/3014/2015	JAKIR HOSSAIN and 11 ORS Versus THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27- 29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27- 29,32,34,39,45,47,48,51, 60,63-68,70)
32	WP(C)/7469/2018 FIXED	HASIMA BEGUM @ HASIMA BIBI Versus THE STATE OF ASSAM AND 11 ORS.	MR. A WAHAB MR. M U MONDAL MD. I H KHAN	MR. M HUSSAIN (R10) GA, ASSAM (R 1 TO 8)
33	WP(C)/7759/2018	SUNIL KUMAR SENAPATY Versus THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH MR. M C DAS MR. A BHATTACHARJEE	GA, ASSAM MR. P K ROY (R3) MR. S K CHAKRABORTY (R3)
34	Cont.Cas(C)/576/2019	RAMA MUKHERJEE (BHOWMIK) Versus ANURAG GOEL AND 3 ORS	MR. P KATAKI MR G GOSWAMI	
35	I.A.(Civil)/4330/2019 in WP(C)/7928/2019	MANOJ KUMAR BARUAH Versus THE STATE OF ASSAM AND 10 ORS.	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM MR. R. DHAR, SC, TEXTILE AND HANDLOOM
	WITH WP(C)/7928/2019 CAVT. NO. 0914/2019	MANOJ KUMAR BARUAH Versus THE STATE OF ASSAM AND 10 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA MS A SWARGOWARI	GA, ASSAM MR. S K BARKATAKI (R6-R9) MR. JYOTIRMOY ROY MS B SHARMA (R6-R9) MR H K MAHANTA MR. U K NAIR MR. R. DHAR, SC, HANDLOOM AND TEXTILE DEPARTMENT MR. S SARMA MR. R HAZARIKA MR. R D BHUYAN MR D K NATH (R6-R9) MS M DAS(R6-R9) MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE FOR CAVEATOR SC, K A A C
	WITH I.A.(Civil)/69/2020 in WP(C)/7928/2019	HAMEN NATH Versus MANOJ KUMAR BARUAH	MR H K MAHANTA MR. R D BHUYAN	

36	WITH WP(C)/1799/2018	MANOJ KUMAR BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D GOSWAMI MS H DEKA MR. K H CHOUDHURY	GA, ASSAM MR. U K NAIR MR. R. DHAR, SC, TEXTILE AND HANDLOOM MR. M P SARMA MS. P BORGHAIN
37	WP(C)/7202/2019	GOJEN DUTTA Versus THE STATE OF ASSAM AND 7 ORS	MR. M DAS MR H K DAS MR. P P BORTHAKUR	GA, ASSAM MR. D BANERJEE SC, F.T
38	WP(C)/2058/2020	AMI DEB AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS	GA, ASSAM SC, AG MR. R K TALUKDAR (R-2) MR. R K TALUKDAR (R-2) SC, GAD, ASSAM SC, FINANCE
39	I.A.(Civil)/1073/2021 in WP(C)/1814/2021	KRISHNA KANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR H K NATH	GA, ASSAM SC, K A A C
	WITH WP(C)/1814/2021	KRISHNA KANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR H K NATH MS T PARASHAR	GA, ASSAM SC, K A A C
40	I.A.(Civil)/1374/2021 in WP(C)/5162/2020	UTPAL KONWAR AND 2 ORS. Versus JITU KR. SAIKIA AND 12 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM MR. A KHANIKAR
	WITH WP(C)/5162/2020	JITU KR. SAIKIA AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A KHANIKAR MR. P KONWAR	GA, ASSAM MR. A PHUKAN (R-2,3)

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021